

1. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO WOMEN AS ON 01/08/2021 TO 31/08/2021.

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
10	—	01	09

2. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO JUVENILE AS ON 01/08/2021 TO 31/08/2021.

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
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3. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO PREVENTION OF CORRUPTION ACT, 1988 AS ON 01/08/2021 TO 31/08/2021.

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
01	—	—	01



Prepared & verified by

[Signature]
Assistant Registrar
High Court of Sikkim
Gangtok